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NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU HELD ON 13-02-17

PRESENT: SHRI RATAKONDA MURALI, MEMBER (J) AND  
DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER : ZP 22/4  
PETITION NUMBER : TP 28/16  
NAME OF THE PETITIONER (S) : K.P. Bhopanna  
NAME OF THE RESPONDENT (S) : VECTOR NDZ  
UNDER SECTION : 397/398

S.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
1.	VINAY DEVARAY	Adv for Respondents 01 to 06	
2.	Dhruva c/o Anand. Sangh Dhruva w/o Raveley & Associates	Counsel for Petitioner	 9382863020

ORDER

Counsel for Petitioner and counsel for Respondent are present. In this case already both sides submitted their arguments and filed written arguments. Hence the case is posted for Orders on 28.2.2017.

  
MEMBER(J)

  
MEMBER(T)